

LOK SABHA
UNSTARRED QUESTION No. 2546
TO BE ANSWERED ON 17th MARCH, 2022

Percentage of Ethanol Blending

2546. DR. KALANIDHI VEERASWAMY:

i vkfy; e vkj i kdfrd xj e=h

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the permissible percentage of ethanol blended into petrol in the country at present;
- (b) whether the Government has proposed to increase its percentage;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the time by which it is likely to be increased?

ANSWER

i vkfy; e vkj i kdfrd xj e=ky; eajkT; e=h
½h jkesoj rsyh½

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM &
NATURAL GAS
(SHRI RAMESWAR TELI)**

(a): At present, Oil Marketing Companies (OMCs) sell E-10 petrol (10% ethanol blended in petrol) as per Bureau of Indian Standards (BIS) specifications IS-2796. The BIS specifications of E-10 allow ten per cent ethanol by volume in petrol in the range of 10±1 %.

(b) to (d): Government, vide its notification dated 2nd June, 2021, has directed the OMCs to sell ethanol blended petrol with percentage of ethanol up to twenty per cent as per BIS specifications, in all the States and Union Territories. This notification shall come into effect from 1st April, 2023.
